

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/411(KB)2017
COMP.APPL/76(KB)2020,
COMP.APPL/301(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	USHA MARTIN VENTURES LTD & ORS VS USHA MARTIN LTD & ANR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Arik Banerjee, Adv. : For Petitioner
Mr. Rajib Mullick, Adv.
Ms. Shreyashi Maity, Adv.

Mr. S. Pal Choudhari, Adv. : For SBI
Mr. Piyush Kumar, Adv.
Ms. Shilpi Paul, Adv.
Mr. S. Sikder, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **12/8/2024**.

**Satyajit Roy
(Court Officer)**